

(ग) पूर्वाभ्यास के दौरान मारे गये कर्मचारियों को कितना मुआवजा दिया गया ?

रक्षा मंत्री ( श्री जगजीवन राम ):

(क) रक्षा सेवाओं का कोई विमान उक्त अवसर पर किसी दुर्घटना में सम्मिलित नहीं था ।

(ख) प्रश्न नहीं उठता ।

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### Projects in Kerala

59. DR. HENRY AUSTIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the project launched by the Government of Kerala to start atleast one industry in one District; and

(b) whether the Government of India propose to give liberal support to the Government of Kerala to implement the project speedily?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) The Ministry is not aware of the particular scheme referred to by the Hon'ble Member. The details of the scheme have been called for from the State Government.

(b) The question of giving assistance to the State Government will be considered on receipt of the necessary details from the State Government.

### Alleged beating of voters in Dendallow Village in Andhra Pradesh

60. SHRI K. SURYANARAYANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that some Scheduled Caste Harijan

voters were beaten by some group of people during polling time on the 16th March, 1977 at Dendallow village in Eluru parliamentary constituency No. 11 in Andhra Pradesh and also they were admitted in the hospital; and

(b) if so, the action taken by Government in the matter?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH):

(a) and (b). The name of the village is Dendalur and not Dendallow. According to information received from Andhra Pradesh Government, at about 3.00 p.m. on 16th March, 1977 there was a clash between Congress and Janata Party Supporters. 8 Congress supporters received injuries of whom 7 are Harijans. One of the injured is still in the Hospital and the remaining 7 were discharged after treatment. A case has been registered and investigation is underway. 15 persons belonging to Janata Party have been arrested while one person is absconding.

### Censorship on Films

61. SHRI SOUGATA ROY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the Government's thinking with regard to censorship, particularly kissing and nudity in films?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): It has been the policy of Government to enforce censorship as laid down in the Cinematograph Act, 1952 and the Rules and Directions issued thereunder. As regards kissing and nudity, vulgar or indecent scenes of an offending nature are not permitted. While a sex theme by itself is not prohibited, its treatment should be aesthetic and sensitive so that generally people do not feel offended by the manner of its depiction.